


	प्रेस प्रकाशनी PRESS RELEASE
संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मुंबई 400001 DEPARTMENT OF COMMUNICATION, Central Office, S.B.S. Marg, Mumbai 400001 फोन/Phone: 91 22 2266 0502 फैक्स/Fax: 91 22 2270 3279	 भारतीय रिज़र्व बैंक RESERVE BANK OF INDIA वेबसाइट : www.rbi.org.in/hindi Website : www.rbi.org.in इ-मेल email: helpdoc@rbi.org.in

March 12, 2008

**Reserve Bank Cancels Certificate of Registration of
M/s Srishti Fincap Private Limited, New Delhi**

The Reserve Bank of India has on February 14, 2008 cancelled the certificate of registration granted to M/s Srishti Fincap Private Limited having its registered office at C-359, Sector 1, Avantika, Rohini, New Delhi-110085 (new address 54, B Block, Mahatta Towers, Community Centre, Janakpuri, New Delhi-110058 as per internet site of the Ministry of Corporate Affairs, Government of India, New Delhi) for carrying on the business of a non-banking financial institution. Following cancellation of the registration certificate, M/s Srishti Fincap Private Limited cannot transact the business of a non-banking financial institution.

In exercise of the powers conferred under Section 45-IA (6) of the Reserve Bank of India Act, 1934, the Reserve Bank can cancel the registration certificate of a non-banking financial institution. The business of a non-banking financial institution is defined in clause (a) of Section 45-I of the Reserve Bank of India Act, 1934.

Ajit Prasad
Manager

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